

point at all. We are not raising what has happened inside the Assembly. **

SHRI ANBARASU ERA:

(Interruptions)

MR. CHAIRMAN: As I told you earlier, we cannot discuss the conduct of the Speaker of any Assembly here.

*(Interruptions)**

MR. CHAIRMAN: What are you reading? What are quoting? This will not go on record. Please take your seat.

*(Interruptions)**

MR. CHAIRMAN: It is not allowed.....

(Interruptions)

[*Translation*]

MR. CHAIRMAN: What is being said by Shri Madan Lal Khurana only that will go on record.

(Interruptions)

13.21 Hrs.

PAPERS LAID ON THE TABLE

Thirtieth Report of the Commission for Linguistic Minorities in India for the Period for July 1989 to June, 1990 etc.

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKABALU): I beg to lay on the Table-

- 1) A copy of the Thirtieth Report (Hindi

and English versions) of the Commissioner for Linguistic Minorities in India for the period from July, 1989 to June, 1990.

- 2) • An explanatory Note (Hindi and English versions) regarding delay in laying the above Report.

[Placed in Library. See No. LT-3851/93]

- 3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for the year 1993-94.

[Placed in Library. See No. LT-3852-93]

Offices of Parliament (Medical Facilities) Rules 1993 and Annual General Administration Report of the Andaman and Nicobar, Administration, for the year 1988-89, 1989-90 and 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): I beg to lay on the table-

I beg to lay on the Table a copy of the Offices of Parliament (medical Facilities) Rules, 1993 (Hindi and English versions) published in notification No. G.S.R. 282 (E) in Gazette of India dated the 16th March, 1993 under sub-section (2) of section 11 of the Salaries and Allowances of Offices of Parliament Act, 1953.

[Placed in Library. See No. LT-3853/93]

**Expunged as ordered by the Chair.

* Not recorded

[Sh. Mukul Wasnik]

- 2) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1988-89.

[Placed in Library. See No. LT-384/93]

- 3) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1989-90.

[Placed in Library. See No. LT-3855/93]

- 4) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1990-91.

[Placed in Library. See No. LT-3856/93]

Annual Report of National Institute of Mental Health and Neuro Sciences, Bangalore for 1991-92 and Statement for delay in laying these papers etc.

THE DEPUTY MINISTER IN THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table-

- 1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1991-92 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English Versions) by the Gov-

ernment on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1991-92.

- 2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3857/93]

- 3) i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1991-92.
- ii) A copy of the Annual Accounts (Hindi and English versions) by the Government on the working of the All India Institute of Speech and Hearing, Mysore for the year 1991-92 together with Audited Report thereon.
- iii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Speech and Hearing, Mysore, for the year 1991-92.

- 4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-3858/93]

- 5) i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 1991-92.
- ii) A copy of the Annual Accounts (Hindi and English versions) of

- the Pasteur Institute of India, Coonoor for the year 1991-92 together with Audited Report thereon.
- iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India, Coonoor, for the year 1991-92.
- 6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library. See No. LT-3859/93]
- 7) i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 1991-92 along with Audited Accounts.
- ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council, New Delhi, for the year 1991-92.
- 8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library. See No. LT-3860/93]
- 9) i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homeopathy, New Delhi, for the year 1991-92 along with Audited Accounts.
- ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Homeopathy, New Delhi, for the year 1991-92.
- 10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- [Placed in Library. See No. LT-3861/93]
- 11) i) A copy of the Annual Report (Hindi and English versions) for the Dental Council of India, New Delhi, for the year 1991-92 along with Audited Accounts.
- ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dental Council of India, New Delhi, for the year 1991-92.
- 12) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (11) above.
- [Placed in library See No. LT-3862/93]
- 13) i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1991-92.
- ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1991-92, along with Audited Accounts.
- iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Medical Council of India, New Delhi, for the year 1991-92.

[Shri Paban Singh Ghatowar]

Delhi for the year 1991-92.

- 14) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT-3863/93]

- 15) i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi for the year 1990-91 along with Audited Accounts.

- ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Indian Medicine, New Delhi, for the year 1990-91.

- 16) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No. LT-3864/93]

- 17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Trivandrum, for the year 1991-92, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Cancer Centre, Trivandrum, for the year 1991-92.

18. A Statement (Hindi and

English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT-3865/93]

13.24 Hrs

The Lok Sabha then adjourned for Lunch till twenty minutes past Fourteen of the clock.

14.26 Hrs

The Lok Sabha re-assembled after Lunch at twenty-six minutes past Fourteen of the Clock

MR. DEPUTY-SPEAKER *in the Chair*

MATTERS UNDER RULE 377

(i) Need for electrical reforms in the interest of speedy allround development of the country.

SHRISRIBALLAV PANIGARHI (Deogarh): Mr. Deputy-Speaker, Sir, I want to raise the following matters of urgent public importance under Rule 377.

It is a matter of grave concern that the polity in our country is fast undergoing an undesirable transformation with criminalisation of politics and politicisation of criminals together with communalisation of politics bringing in motive religious and caste consideration. Further ever increasing corruption in different spheres is causing anxiety and frustration. Unless this trend is contained, it is feared, besides the economic development the much needed national unity and solidarity of our country will be jeopardised and our much cherished democracy affected. What is, therefore, urgently necessary is a national debate on these important issues including electoral reforms and appropriate action taken on the board consensus arising out of such